

Children Homes and Prisons, adopting approaches for education and prevention at all levels including schools and colleges etc. So far, this Ministry has received action plans from 19 State Governments/Union Territory Administrations.

(e) The Ministry has already formulated a draft National Policy on Drug Demand Reduction and the same is being finalized.

Compensation to families of deceased manual scavengers

757. SHRI MAHENDRA SINGH MAHRA:

SHRIMATI JHARNA DAS BAIDYA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of deaths of manual scavengers recorded during the last three years;
- (b) the number of families which received compensation and whether Government has taken any steps to reduce the need for manual scavenging instead of increasing the compensation for related death;
- (c) whether any progress has been made towards complete mechanization of handling sewerage and if so, the details thereof;
- (d) the number of instances of prosecution recorded for engaging people for handling human waste manually; and
- (e) whether every State has constituted the State Monitoring Committee and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE): (a) to (c) There have been no reports of death of manual scavengers during the last three years. However, certain States have reported death of persons while cleaning septic tanks and sewers and details of the same and the compensation paid to the families of the victims are given in the Statement-I (*See below*). In order to prevent recurrence of such deaths all the States and Union Territories have been advised to ensure:

- (i) mechanized cleaning of septic tanks and sewers by municipalities/municipal Corporations.
- (ii) that contractors to whom such work is outsourced be mandated to issue protective gear and devices to the workers engaged for cleaning of septic tanks and sewers.
- (iii) that the employers of the workers comply with the provisions prescribed under "Prohibition of Employment as Manual Scavengers and their Rehabilitation Rules, 2013 (MS Rules, 2013) regarding safety equipment, devices and precautions.

(d) The State Government of Karnataka has reported filing of First Information Reports (FIRs) in 55 cases and the Government of NCT Delhi has reported that concerned officers of Delhi Jal Board and Public Works Department have been placed under suspension and Delhi Police has filed FIRs in three cases which had occurred in August, 2017.

(e) Details of States and Union Territories which have confirmed constitution of State Level Monitoring Committees are given in Statement-II (See below). No report in this regard has been received from the remaining States.

Statement-I

Details of compensation paid to families of deceased manual scavengers

Sl. No.	State	Number of cases identified/ reported	Compensation paid	
			Full compensation of ₹ 10 lakh each	Partial compensation
1	Tamil Nadu	144	141	0
2	Punjab	32	32	0
3	Karnataka	59	14	8
4	Haryana	5	3	0
5	Kerala	12	0	2
6	Rajasthan	7	3	2
7	Uttar Pradesh	52	1	35
8	Delhi	12	10	0
TOTAL		323	204	47

Statement-II

State/Union Territory-wise status of constitution of State Level Monitoring Committee under Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013

Sl. No.	State/Union Territory	Constitution of State Monitoring Committee
1.	Assam	Yes
2.	Chhattisgarh	Yes
3.	Gujarat	Yes
4.	Haryana	Yes

Sl. No.	State/Union Territory	Constitution of State Monitoring Committee
5.	Jharkhand	Yes
6.	Karnataka	Yes
7.	Kerala	Yes
8.	Madhya Pradesh	yes
9.	Rajasthan	Yes
10.	Tamil Nadu	Yes
11.	Telangana	Yes
12.	Tripura	Yes
13.	Uttar Pradesh	Yes
14.	West Bengal	Yes

**National Survey on Extent and Pattern
of Substance Use**

758. SHRI MAHESH PODDAR: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that the work of conducting the national survey on Extent and Pattern of Substance Use in India is assigned to the National Drug Dependence Treatment Centre (NDDTC), AIIMS, New Delhi;

(b) whether it is also a fact that NDDTC has not conducted any nationwide survey, till date; and

(c) if so, the reasons therefor and by when the survey would be started?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) Yes, Sir.

(b) National Drug Dependence Treatment Centre (NDDTC), AIIMS, New Delhi has informed that they have conducted various large-scale surveys in the field of substance use through the researchers from AIIMS. Details are given in Statement (*See below*).

(c) This Ministry has in the month of August, 2016, assigned the work of conducting the National Survey on Extent and Pattern of Substance Use in India to NDDTC, AIIMS, New Delhi. The work of survey is in progress.